[श्री दिगम्बर सिंह]

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वही मयुरा केन्द्रीय सरकार की दृष्टि मैं उपेक्षित है। उसकानाम तीर्थ -स्थानों की सूची में नहीं। मयुरा ग्रॉर वृन्दावन के यम्ना के किनारों के घाटों की स्थिति बहुत खराब है । पुराने घाट भी ट्टते भाते हैं। सड़क खराब है, गली खराब है, छपाई के कारखाने ग्रीर नालों के गंदे पानी के कारण यमना का पानी गंदा हो जाता है। बिजली और पीने के पानी की कमी है । गंदा पानी कई महत्व-पूर्ण स्थानों पर स्थाई तौर पर भरा रहता है। स्रोद्यगिक विकास प्राधिकरण, कान-पुर ने उद्योग बस्ती बना कर श्रौर उसके गंदे पानी के निकास को नगर की खोर कर के एक समस्या और खड़ी कर दी है। उत्तर प्रदेश द्यावास एवं विकास परिषद भी मकान बना कर गंदे पानी को नगर की घोर कर रही है; मयुरा में सरकार का कोई सिंकट हाउस नहीं। ट्रिस्ट विभाग का होटल आदि नहीं। रेडियो स्टेशन बहुत कम शक्ति का है। यहां की महत्वपूर्ण संस्कृति पर डाक्र्मेंटरी फ़िल्म नहीं बनाई जाती। चौरासी मील की यात्रा में प्रति-वर्ष पैदल परिक्रमा को हजारों लोग आते हैं। उसके मार्गभी खराब हैं।

केन्द्रीय सरकार से मेरी प्रार्थना है कि
वह मयुरा के लिए ग्रिष्ठक से ग्रिष्ठक सहायता
दे कर सड़क ठोक कराए ग्रीर पानी तथा
बिजली की कमी पूरी करे। टूरिस्ट
विभाग ग्रंपनी सूची में सम्मिलित करे, वह
तायस्यान घोषित हो। गंदा पानी यमुना
के नहाने के घाटों पर न पहुंचे। रेडियो
स्टेशन की क्षमता बढ़ाए। वृन्दावन ग्रीर
गरपद्यमुना का पुल बनाए। ग्रीहोगिक बस्ती ग्रीर ग्रावांस एवं विकास परिषद्
के मकानों का गंदा पानी मयुरा नगर में
न जाए। सिकट हाउस ग्रीर टूरिस्ट होटल
बने। बृज की संस्कृति की डाक मेटरी
फिल्म बने ग्रादि ग्रादि।

श्राशा है कि केन्द्रीय सरकार इस स्रोर स्रवस्य व्यान देगी।

(ii) Need for a fishing harbour in the Arabian Sea-Court of Kanyakumari district

SHRI N DENNIS (Negercoil): Sir, I raise the following matter of urgent Public Importance, under rule 377

Establishment of fishing harbour in the Arabian sea coast of Kanyakumari District is a long-felt need and necessity. There are repeated and persistent demands in this regard from the people of the district. Fishing is one of the major occupations in this district. As far as fishermen population is concerned, that this district stands first in Tamil Nadu. The coastal places herein are thickly populated with fishermen. It is one of the major marine fish producing parts in the country and there are wide scope and ample opportunities for the enhancement of its production. There are abundant potentialities too for its development. But in spite of its significant and tremendous contribution in the field of marine fisheries, it is regretable to note that there is no fishing harbour in the Arabian Sea Coast of Tamil Nadu. The proposed fishing harbour at Chainnamuttom is in the Bay of Bengal sea coast. Establishment of a fishing harbour at Colachel or at any other place in the Arabian sea coast of Tamil Nadu would not only facilitate the abounadant explotitation offishing reasouces of the Wagde Bank in the Indian Ocean, which has rich unexploited fishing resources but facilitate greatly the exploitation of resources in the Arabian Sea too. It would also considerably increase the quantity of production of marine fish and parwn lavings for domestic consumption and export. So, Government may be pleased to pass immediate orders for the establishment of fishing harbour in the Aranian sea coast of Tamil Nadu by considering its great need and urgent necessity.

(iii) NEED FOR AMELIORATING THE CONDITON OF EXTRA-DEPARTMENTAL EMPLOYMEER OF P & T DEPARTMENT NOW GONG DISTRICT IN ASSAM.

SHRI MUKUNDA MANDAL (Mathurapur): Sir, under rule 377, I raise the following matter of urgent public importance.

The condition of extra departmental staff in postal department, particularly. Nowgong District in Assam, is so pathetic that they are under starvation condition. They are only given Rs. 108/- per month for 4-6 hours work a day. They are to visit remote villages and samll towns to